

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

**NOTIFICATION
25th July, 2018**

No. HCM/E-43/2016Estt./Pt.-I/Vol.-VB/17233 It is hereby notified
that the opening of financial bid for tender No. HCM/E-43/2016Estt./Pt.-I/Vol.-
VB for supply, testing, installation and maintenance of Computer and LAN
Equipment for the Sub-Ordinate Courts, MJA and DLSA under Phase-II of eCourts
project will be on **Thursday the 26th July, 2018 at 12:00 hrs.**

Sd/-
Central Project Coordinator
High Court of Manipur